

Selecting of suitable sites for location of Shipyard

2447. SHRI A. K. M. ISHAQUE:
SHRI S. N. MISHRA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Techno-Economic Working Group set up to make a comparative study of selecting suitable sites for location of shipyard has since submitted their report;

(b) if so, broad outlines of the report submitted by this group; and

(c) reaction of the Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): (a) to (c). The report of the Techno-Economic Working Group, which was set up to evaluate various sites proposed by the State Governments, has been received and is under consideration. No final decision has so far been taken with regard to the location of new shipyards in the country.

Chassis obtained by the States Road Transport Corporation in Karnataka against the supply of Power to a firm in Tamil Nadu

2448. SHRI A. K. KOTRASHETTI:
Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether State Road Transport Corporation in Karnataka has obtained chassis against the supply of power to a firm in Tamil Nadu;

(b) if so, the details of this transaction; and

(c) whether the concurrence of the Centre is required in such transactions?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). The Government of India are not aware of any such transaction.

(c) No, Sir.

Exploitation of tribals by Liquor Vendors

2449. SHRI M. S. PURTY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is in the notice of Government that liquor vendors are exploiting the tribals and are robbing them;

(b) whether Government are aware that whatever they earn as their wages go to the tribal vendors; and

(c) if so, what steps Government have taken for the welfare of the tribal areas particularly in Bihar and Orissa?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c). The Government is aware that the present excise policy is causing some hardship to the tribal people. An attempt is, therefore, being made, in consultation with all the State Governments concerned, to evolve a special policy for the tribal areas.

Proposed addition of new buses to D.T.C. Fleet

2450. SHRI M. K. SANGHI: Will the Minister of SHIPPING AND TRANSPORT be pleased to refer to the reply given to Unstarred Question No. 790 on the 25th February, 1974 regarding number of D.T.C. Buses in operation in Delhi during 1974-75 and state: